

Annexure - 3

Name of the corporate debtor: Metcalfe Properties Private Limited ; Date of commencement of CIRP: 03/12/2025 ;
7th COC Meeting and Claim admitted in 7th COC Meeting held on 12-05-2026 (COC reconstituted)

List of creditors after receiving the new Claims before

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹ : NIL)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	NIL	NIL	NIL	NIL	NIL									
	Total No. of Class -0		-	-		-	-		100%	-	-	-	-	

Claim filed in the Class - NIL